

The Minister of State in the Ministry of Home Affairs (Shri Datar):

(a) Only four non-official organisations viz. (1) The Bhartiya Depressed Classes League, (2) The All India Harijan Sevak Sangh, (3) Iswar Saran Ashram, Allahabad, and (4) The Servants of Indian Depressed Classes Society are receiving direct Central grants for the removal of untouchability in the country. All these organisations are submitting their progress reports regularly

(b) Copies of the progress reports received from these organisations for the years 1955-56 and 1956-57 are laid on the Table of the Lok Sabha [Placed in Library See No. LT-473/57]

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**Ryots of Sandur**

2139 Shri Siddananajappa: Will the Minister of Home Affairs be pleased to state:

(a) whether a petition was submitted to the Minister of State in the Ministry of Home Affairs by the Ryots of Sandur, Mysore State, during his visit to that place in the early part of October, 1956; and

(b) if so, the action taken thereon?

The Minister of State in the Ministry of Home Affairs (Shri Datar):

(a) Yes.

(b) No action was taken as the subject matter of the petition lay entirely within the purview of the State Government

**Financial Assistance of Relief Operation in Drought Affected Areas in Orissa**

2140. Shri Mahanty: Will the Minister of Finance be pleased to state whether Government have granted any loans and other financial assistance to the State Government of Orissa, for taking up measures for relief operations and for granting taccavi loans and other assistance to the people in the drought affected areas?

The Minister of Finance (Shri T. T. Krishnamachari): No assistance has so far been given to Orissa for drought relief operations during the current year.

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**DEATH OF SHRI LINGARAJ MISHRA**

Mr. Speaker: I have to inform the House of the sad demise of Shri Lingaraj Mishra, who died on Wednesday in Orissa.

Shri Mishra was a Member of the Provisional Parliament and the First Lok Sabha. He was also a sitting Member of Rajya Sabha.

Shri Mishra was a well-known public worker and journalist. He was also Minister of Education and Health in Orissa from 1946 to 1951.

I am sure the House will join with me in conveying our condolences to the family of Shri Mishra. The House may kindly stand in silence for a minute to express its sorrow.

(Hon. Members then stood in silence for a minute)

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**PAPERS LAID ON THE TABLE**

**FIRST STATUTE OF INDIAN INSTITUTE OF TECHNOLOGY, KHARAGPUR**

The Deputy Minister of Education and Scientific Research (Shri M. M. Das): Sir, I beg to lay on the Table under sub-section (1) of Section 28 of the Indian Institute of Technology (Kharagpur) Act, 1956, a copy of the First Statute of the Indian Institute of Technology Kharagpur. [Placed in Library. See No. LT-466/57]

**DECLARATION OF EXEMPTION ISSUED UNDER REGISTRATION OF FOREIGNERS ACT**

The Minister of State in the Ministry of Home Affairs (Shri Datar): Sir, I beg to lay on the Table, under Section 3 of the Registration of Foreigners Act, 1939, a copy of each